

Reserved Quota of Government Accommodation for S.Cs and S.Ts.

7766 SHRI R L KUREEL Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state

(a) whether Directorate of Estates have provided reservation for Scheduled Castes and Scheduled Tribes together to the extent of 10 per cent in Type I accommodation in which all Group D employees are covered, 10 per cent in Type II in which group C and D employees are covered and 5 per cent Type III accommodation in which mostly Group C employees are covered, and

(b) if so, what purpose the Government have served by introducing these reservations in allotment of Government accommodation and whether there is any proposal to raise the above percentage of reservation?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) (a) 10 per cent of the clear vacancies in Types I and II and 5 per cent of the clear vacancies in Types III and IV are reserved for allotment to Scheduled Castes and Scheduled Tribes employees Besides they are also considered from the general quota in their turn if they so desire

(b) The reservation has been made to give additional facilities to the Scheduled Castes and Scheduled Tribes employees There is no proposal to raise the above percentages

Enhanced Stipend for Hindi Training Facilities

7766 SHRI GEORGE MATHEW Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state

(a) whether the Kerala Government has asked the Central Govern-

ment to give enhanced stipend for Hindi training facilities;

(b) the attitude of the Central Government about the request, and

(c) the total sum spent now in Kerala on the above per year?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI) (a) Yes, Sir

(b) In view of the likely repercussions elsewhere, it is not possible to agree to this proposal of the State Government

(c) The following grants have been sanctioned to the Government of Kerala under the scheme during the Fifth Five Year Plan

1974-75	Rs 2 00 lakh
1975-76	Rs 18,000
1976 77	Rs 60,000
1977-78	Rs 2 00 lakh

Bengali Medium Higher Secondary School in Chittaranjan Park, New Delhi

7767 SHRI MUKUNDA MANDAL Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state

(a) whether Government are aware that Hindi Medium Higher Secondary School has been set up for the Bengalees in the Chittaranjan Park, New Delhi, former EBIDP Colony,

(b) if so, the reasons thereof,

(c) whether Government are considering any proposal for setting up Bengali Medium Primary and Secondary Schools in Chittaranjan Park, New Delhi, and

(d) if so, details thereof and attitude of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): (a) No Hindi medium Higher Secondary School has been set up by Delhi Administration in Chittaranjan Park, New Delhi. The Government Co-Educational Middle School functioning in the locality provides instruction both in Hindi and Bengali.

(b) Does not arise.

(c) and (d). The existing Government Co-Educational Middle School is proposed to be upgraded to Secondary level in the next academic session. The Municipal Corporation of Delhi which is responsible for setting up Primary schools in the Union Territory, is already running one Bengali medium Primary School in this locality.

Compensation to States on Introduction of Prohibition

7768. **SHRI DURGA CHAND:**

DR. RAMJI SINGH:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the State Governments have asked the Central Government for compensation in respect of introducing prohibition in their respective States;

(b) if so, the details received from each State in this respect;

(c) what are the figures of loss of revenue given by the States as a result of introduction of prohibition; and

(d) to what extent each State would be compensated on this account?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN): (a) Some State Governments have asked for compensation on account of introduction of prohibition in their States.

(b) and (c). Details of loss of revenue have been furnished by three State Governments as follows:

	Estimated loss for 1978-79
Bihar	7.30 crores
Tamil Nadu	140.00 crores
Uttar Pradesh	20.00 crores

(d) The Centre expects to compensate the States to the extent of 50 per cent of the established loss of excise revenue in each year commencing from 1978-79, treating the actual excise revenue of 1977-78 as the base. This will not include possible increases which may have occurred in excise revenue, cost of enforcement etc.

Setting up of National Research Centre of I.C.A.R.

7769. **SHRI JANARDHANA POOJARY:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there is a proposal with ICAR to set up National Research Centres in the country; and

(b) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) Following are the ten National Research Centres which are proposed to be set-up during the Medium-Term